

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 101
CP (IB) No. 50/CB/2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Punjab National Bank

.....Applicant

V/S

R.S. Dream Land Pvt. Ltd.

....Respondent

Order delivered on 25/06/2024

Coram:

Dr. N.V. Ramakrishna Badarinath, Hon'ble Member(J)

Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saroj Kumar Prusty, Adv.

For the Respondent

Mr. Anupam Dash, Adv.

ORDER

Ld. Counsel Mr. Saroj Kumar Prusty appeared for the Financial Creditor. Ld.

Counsel Mr. Anupam Dash appeared for the Corporate Debtor. Ld. Counsel for

Financial Creditor submitted that no rejoinder will be filed for the counter filed by

the CD. Hence, for hearing both sides, matter adjourned to 02.08.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N.V. Ramakrishna Badarinath
Member (Judicial)